

**Hike in Water Tariffs in Delhi**

152. SHRI MADHAVRAO SCINDIA: Will the Minister of URBAN DEVELOPMENT be pleased to state .

(a) whether water tariffs in Delhi are proposed to be increased:

(b) if so, the details in this regard,

(c) the reasons warranting such a hike: and

(d) the extent of loss incurred per annum on account of theft, wastage from public lines and non-payment of tariff dues which are written off? .

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) : (a) No, Sir

(b) and (c) Does not arise in view of reply to part (a) above

(d) Losses due to leakages, wastage, theft and a variety of other factors and around 20 per cent of the total production of water in the Delhi Water Supply and Sewage Disposal Undertaking. Such losses in respect of New Delhi Municipal Committee are about

13-14 per cent of the total water received by them in bulk from the Delhi Water Supply and Sewage Disposal Undertaking. No dues have been written off on account of non-payment either by NDMC or the Delhi Water Supply and sewage Disposal Undertaking.

**Development of Slums in Eighth Plan**

153. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR : Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) the slum population of different States and Union Territories according to the latest estimate:

(b) whether Government propose to pay more attention for the development of slums during the Eighth Plan; and

(c) if so, the details of the specific schemes drawn up therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) : (a) A Statement is given below:

(b) Yes, Sir.

(c) Specific schemes are contingent on the finalisation of the Eighth Five Year Plan.

**STATEMENT***Identified Slum Population 1981 and Estimated Slum Population 1990**(persons in Lakhs)\**

<i>Sl.No.</i>	<i>State/UTs</i>	<i>Slum population 1981 as identified by State/UT</i>	<i>Estimated slum Population * in 1990</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1.	Andhra Pradesh	28.58	38.07
2	Assam	1.24	6.63